

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1328/2019 IN MA/1102/2019
IN
PETITION NUMBER : IBA/243/2019
NAME OF THE PETITIONER : R. Raghavendran (RP)
M/S Thiru Arooran Sugars Pvt Ltd
NAME OF THE RESPONDENTS : Czarnikow Group Ltd
UNDER SECTION : Sec 25(2) (a) of IBC, 2016

ORDER

Ld. Counsel Mr. B. Dhanaraj for the Applicant/RP is present. Counsel for the Respondent is represented by Ld. Counsel Mr. Rahul Jain.

List MA/1328/2019 along with MA/1102/2019 on **23.04.2021** for further hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs